

FORM NO. 4
CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, KOLKATA
(CIRCUIT AT PORT BLAIR)

ORDER SHEET

Miscellaneous Application No. 351/00063/2015
Original Application No. 351/00023/2014

Applicant(s) Respondent(s)

Prem Kumar & Ors. Health

Advocate for the Applicant(s) Advocate for the Respondent(s)

Mr. R. George Mr. N.A. Khan

Notes of Registry	Orders of the Tribunal
	<p><u>15.2.2018 (Circuit Bench)(DB):</u></p> <p>1. Heard both sides.</p> <p>2. The instant M.A. has been filed seeking execution of the orders of this Tribunal passed in O.A. No. 351/00023/2014 dated 2.6.2015.</p> <p>3. Today the Ld. Counsel for the respondents have produced a memorandum dated 20.7.2015 and submits that they have complied with the orders by passing an order after considering the representation of the applicant.</p> <p>4. In the circumstances and in view of passing of the speaking order by the respondents, the M.A. is disposed of being rendered infructuous.</p> <p>5. However, the applicant is at liberty to question the order, if not passed in accordance with law, if he is still aggrieved, in accordance with law.</p>

(Nandita Chatterjee)
MEMBER(A)

sp

(V. Ajay Kumar)
MEMBER(J)